

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2018&
IA NO. 997 OF 2019**

Dated: 26th August, 2019

In the matter of:

The South Indian Sugar Mills Association

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **21.10.2019.**

Court Master/PS

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